

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2495
ANSWERED ON:27.08.2012
TOP CLASS EDUCATION SCHEME
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Top Class Education Scheme for SCs under implementation from 2007-08 for 1250 students studying in various Institutions has not been fully utilized;
- (b) if so, the reasons therefor;
- (c) whether premier institutions have not granted any scholarship under the scheme till date;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (e) Several institutions notified under the Scheme have not been able to utilize quota/full quota of slots allocated to them.

Since inception of the Scheme in 2007-08, the number of institutions that availed benefits of the Scheme are as under:

Year	Total Institutions Notified	No. of Institutions that availed benefits of the Scheme
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2007-08	121	23
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2008-09	119	50
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2009-10	176	54
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2010-11	181	84
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2011-12	205	104
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After review of the Scheme, following steps have been taken:-

- (i) the number of institutions notified under the Scheme has been increased from 121 in 2007-08 to 205 in 2011-12; and
- (ii) the annual family income ceiling for eligibility under the Scheme has been enhanced from Rs.2.00 lakh to Rs.4.50 lakh with effect from the selection year 2012-13.